

| Annexure 7 | | | | | | | | | | | | | | | |
|--|-------------------------|------------|---------------------------|----------------|--|-----------------|-------------------------------------|-----------------------------|------------------------|--|----------------------------|---|------------------------------|------------------------------------|----------------|
| Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited | | | | | Date of Commencemnt of CIRP : 30 August 2024 | | | | | (Version 4: Pursuant to claims received and updated as on 8 August 2025) | | | | | |
| List of Operational Creditors (Government Dues) | | | | | | | | | | | | | | | |
| SI No. | Details of the claimant | | Details of claim received | | Details of claim Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable | | | | | |
| 1 | Income Tax | Central | 18-Oct-24 | 40,37,030 | 40,37,030 | Statutory Dues | No | No | No | NA | - | - | - | - | |
| | Total | | | 40,37,030 | | | | | | | | | | - | |